

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 18-A/2016 with TP No. 18/111/NCLT/AHM/2016 (New)
MCA 73/2013 in C.P. No. 43/111/CLB/MB/2013(Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.08.2017**

Name of the Company:

Punit Shashikant Chauhan

V/s.

Nugen Machineries Ltd. & Ors.

Section of the Companies Act:

Section 111 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.

ORDER

Since Hon'ble Member Judicial is not available, list the matter on 16.08.2017.



**Ajay Kumar Meena
Assistant Official Liquidator
Deployed to NCLT**

Dated this the 14th day of August, 2017.